

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-106**  
IB-112(ND)/2020

**IN THE MATTER OF:**

Chipson Aviation Private Limited

**Vs.**

Punjillyod Aviation Limited

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 04.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Ms. Nikshubha Sethi, Adv.

For the Respondent/CD : Mr. Karan Luthra, Adv along with Ms. Aarushi Tiku, Adv

For the Intervener :

**ORDER**

Both the sides are present. Counsel for the petitioner prayed for time for filing rejoinder. At request, time is enlarged.

List the matter on 10<sup>th</sup> February, 2021.

— *Sd-* —

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— *Sd-* —

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)